

0132198

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Order no. 9 Dt 26.11.98

Learned Jt. Adv. Advocate,  
Shri K. C. Mohanty prays four weeks  
as a last chance to file counter. Prayer  
is allowed. Posted to 27/11/98 for  
filing counter. Learned Adl. Ad.  
counsel, Shri U. B. Mohapatra, appearing  
for Union of India has submitted that  
he will adopt the counter to be filed  
by State of Orissa.

✓ ✓ ✓  
Vice-Chairman

Member (Jud.)

Order No. 10 Date: 08.05.2002

None appears for the Applicant on repeated  
calls. The case is dismissed for default.

8/5/02  
MEMBER (JUDICIAL)

Order dated 27.6.02

This case was dismissed for default  
on 8.5.02, for non-prosecution by the  
Applicant. However, on that date (8.5.02)  
Shri U. B. Mohapatra, A.S.C. was present,  
representing the respondents; which factum  
has not been recorded in the order-sheet  
of that date/8.5.02. Respondents to  
note this.

the dated 8/5/2002 & 27.06.2002  
A copies of orders be given to  
Shri U. B. Mohapatra.

8/5/02  
Member (J)

1. Counter not filed  
by R-1

2. For Admission

DS  
7/5/02

Bench

Free copies of  
final order  
dt. 8.5.02 issued  
to counsel for  
both sides.

8/5/02

27/6/02

S.O.D.

Disposed matter

For order or  
Memo

DS  
26/6/02

Bench

Free copies of or.  
dt. 27.6.02 issued to  
counsel for both sides.

8/5/02

S.O.D.

DS  
27/6/02